

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/33542/2025 ARBP/78/2025	SURYA ALLOY INDUSTRIES LTD. VS PRINCIPAL CHIEF MATERIAL MANAGER, EAST COAST RAILWAY, BBSR	SATYA SMRUTI MOHANTY VS	// (//
2	D-BLAPL/25818/2025 BLAPL/8967/2025	BIDU @ BIDUR DURIA VS STATE OF ODISHA	BISWAJIT SAHOO VS	KESINGA /80 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/000010/2023
3	D-BLAPL/25939/2025 BLAPL/8968/2025	DHARMA @ DHARMARAJ JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /319 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000883/2025
4	D-BLAPL/25940/2025 BLAPL/8969/2025	KANHU CHARAN BHUNYA @ KANHU CHARAN BHUYAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /146 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/000075/2024
5	D-BLAPL/24293/2025 BLAPL/8970/2025	AKASH PRADHAN VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	KHAJURIPADA /9 /2025 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULI CT/0000045/2025
6	D-BLAPL/25472/2025 BLAPL/8971/2025	ABHIMANYU NAYAK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JAJPUR SADAR /185 /2025 S.D.J.M.,JAJPUR(Jajapur) CT/0001255/2025
7	D-BLAPL/24123/2025 BLAPL/8972/2025	SARAT RANA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	TUSRA /62 /2025 DISTRICT & SESSIONS JUDGE,BOLANG SC/0000040/2025
8	D-BLAPL/25810/2025 BLAPL/8973/2025	TUNI @ RAJU @ SASHIKANTA MUKHI VS STATE OF ODISHA	ANITA SAHOO VS	SAHADEV KHUNTA /310 /2024 DISTRICT & SESSIONS JUDGE,BALASO ST/0000024/2025
9	D-BLAPL/25815/2025 BLAPL/8974/2025	BHAGIRATHI GOUDA VS STATE OF ODISHA	UMAKANTA BARIK VS	JHARIGAM /120 /2025 SPECIAL JUDGE(POCSO), NABARANGP TR/0000046/2025
10	D-BLAPL/25211/2025 BLAPL/8975/2025	KAMADEBA ROUT VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	S.P.(CID-CRL),CUTTACK /5 /2025 PRESIDING OFFICER, DESIGNATED CO CT/0000009/2025
11	D-BLAPL/25872/2025 BLAPL/8976/2025	NILANCHAL MUNI VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	KABISURYANAGAR /61 /2000 A.D.J.,KODALA(Ganjam) ST/0000010/2020

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12	D-BLAPL/25837/2025 BLAPL/8977/2025	GAUTAM NAIK VS STATE OF ODISHA	JAYADEBA BEHERA VS	BOLANGIR SADAR /126 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0000546/2025
13	D-BLAPL/25855/2025 BLAPL/8978/2025	SMRUTIRANJAN SETHY VS STATE OF ODISHA (EOW)	MALLICK BEBRAT SMRUTIRANJAN VS	EOW,BHUBANESWAR /5 /2025 PRESIDING OFFICER, DESIGNATED COURT CT/0000005/2025
14	D-BLAPL/20001/2025 BLAPL/8979/2025	SITRA @ AKBAR PAWAR VS STATE OF ODISHA	SWARAJ PATL VS	SUNDARGARH SADAR /301 /2024 A.D.J.,SUNDARGARH(Sundargarh) ST/0000062/2025
15	D-BLAPL/25856/2025 BLAPL/8980/2025	SRIKANTA NAIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MARKAT NAGAR /9 /2025 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) ST/0000134/2025
16	D-BLAPL/25876/2025 BLAPL/8981/2025	SANTOSH ACHARYA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /255 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko) GR/0000744/2025
17	D-BLAPL/25922/2025 BLAPL/8982/2025	MD MERAJ @ MD LADEN @ LADDAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	HATIBARI /1 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sundargarh) Spl/0000002/2025
18	D-BLAPL/25878/2025 BLAPL/8983/2025	RAVI HANTAL @ VANTHALA RAVI @ V.RAVI VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /177 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000195/2023
19	D-BLAPL/25983/2025 BLAPL/8984/2025	BABULA SABAR VS STATE OF ODISHA	PABITRA KUMAR PAIK VS	SPECIAL CRIME UNIT /9 /2024 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESWAR TR/0000425/2024
20	D-BLAPL/25474/2025 BLAPL/8985/2025	BUDHISAGAR MEHER VS STATE OF ODISHA	SARAT KUMAR JENA VS	KANTABANJI /288 /2024 SPECIAL JUDGE, KANTABANJI(Balangir) Spl/0000022/2024
21	D-BLAPL/25580/2025 BLAPL/8986/2025	DEEPAK PATI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	ABHAYACHANDPUR /67 /2025 A.D.J.,KUJANG(Jagatsinghapur) Spl/0000007/2025
22	D-BLAPL/25934/2025 BLAPL/8987/2025	DHARMA @ DHARMARAJ JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KOTINANDA /162 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000939/2025
23	D-BLAPL/25976/2025	TIKINI @ FAZALAY HASAN	ARIJEET MISHRA	AUL /239 /2025

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	BLAPL/8988/2025	VS STATE OF ODISHA	VS	J.M.F.C,AUL(Kendrapara) GR/0000638/2025
24	D-BLAPL/25368/2025 BLAPL/8989/2025	DIPENDRA KHOSLA VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAYAGADA G.R.P. /30 /2025 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R) GR/0000451/2025
25	D-BLAPL/25439/2025 BLAPL/8990/2025	PAPU @ SUDHANSU SEKHAR JENA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BASUDEVPUR /937 /2024 SPECIAL JUDGE (POCSO), BHADRAK(B) Spl/0000053/2025
26	D-BLAPL/25373/2025 BLAPL/8991/2025	DIPENDRA KHOSLA VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAYAGADA G.R.P. /8 /2025 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R) GR/0000076/2025
27	D-BLAPL/25589/2025 BLAPL/8992/2025	BUNU PARIDA VS STATE OF ODISHA	DIBYARANJAN BARIK VS	PARADEEP LOCK /193 /2024 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPU CT/0000065/2024
28	D-BLAPL/25925/2025 BLAPL/8993/2025	ASHOK BEHERA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000039/2025
29	D-BLAPL/26146/2025 BLAPL/8994/2025	ASHISH MAHANANDA @ GUDU MAHANAND VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	BAREIPALI /172 /2023 A.D.J.,SAMBALPUR(Sambalpur) ST/0000061/2024
30	D-BLAPL/25936/2025 BLAPL/8995/2025	DHIROJ KUMAR DAS @ RAKESH DAS @ DHIRAJ @ CHHOTU VS STATE OF ODISHA	KALINDA KUMAR ROUT VS	JAGATPUR /370 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000848/2025
31	D-BLAPL/25937/2025 BLAPL/8996/2025	DHARMA @ DHARMARAJ JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /222 /2025 J.M.F.C., SERAGARA(Ganjam) GR/0000241/2025
32	D-BLAPL/25952/2025 BLAPL/8997/2025	AJAYA SWAIN VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	KHUNTUNI /37 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C) CT/0000132/2024
33	D-BLAPL/26047/2025 BLAPL/8998/2025	BHAGABAN PRADHAN VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	POLASARA PS /314 /2025 J.M.F.C.,POLSARA(Ganjam) GR/0000313/2025
34	D-BLAPL/25954/2025 BLAPL/8999/2025	SANTOSH KUMAR KHOSLA VS	SANGRAM KESHARI ROUT VS	MACHHKUND /40 /2025 SPECIAL JUDGE,KORAPUT(Koraput)

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35	D-BLAPL/25977/2025 BLAPL/9000/2025	STATE OF ODISHA KALIA @ RANJIT NAHAK VS	ARUN KUMAR DAS VS	TR/0000077/2025 MAHABIROD /15 /2023 A.D.J.,KAMAKHYANAGAR(Dhenkanal)
36	D-BLAPL/26020/2025 BLAPL/9001/2025	STATE OF ODISHA BASANTI DIGAL VS	MAHES DAS VS	CT/0000090/2023 KOTINANDA /293 /2025 SPECIAL JUDGE ASKA(Ganjam)
37	D-BLAPL/26025/2025 BLAPL/9002/2025	STATE OF ODISHA RAJ KISHORE NAYAK VS	SAROJ KUMAR PADHI VS	Spl/0000016/2025 PIPLI /462 /2025 J.M.F.C.,PIPLI(Puri)
38	D-BLAPL/26023/2025 BLAPL/9003/2025	STATE OF ODISHA NAYANI SAHANI VS	MAHES DAS VS	GR/0000686/2025 KOTINANDA /293 /2025 SPECIAL JUDGE ASKA(Ganjam)
39	D-BLAPL/26010/2025 BLAPL/9004/2025	STATE OF ODISHA RATIKANTA MALIK VS	RAMAKANTA PANDA VS	Spl/0000016/2025 / /0 SPECIAL JUDGE,BALASORE(Baleshwar)
40	D-BLAPL/26017/2025 BLAPL/9005/2025	STATE OF ODISHA JAYA SHANKAR JAGAT VS	BIKRAM CHANDRA GHADEI VS	Spl/0000196/2025 JONK /164 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA
41	D-BLAPL/25941/2025 BLAPL/9006/2025	STATE OF ODISHA DHARMA @ DHARMARAJ JENA VS	JYOTIRMAYA SAHOO VS	CT/0000535/2025 KOTINANDA /152 /2025 J.M.F.C.,ASKA(Ganjam)
42	D-BLAPL/26118/2025 BLAPL/9007/2025	STATE OF ODISHA RAMJEE PRASAD GUPTA VS	BIPLABA P.B. BAHALI VS	GR/0000878/2025 S.P.(CID-CRL),CUTTACK /6 /2025 J.M.F.C.(III),CUTTACK(Cuttack)
43	D-BLAPL/25945/2025 BLAPL/9008/2025	STATE OF ODISHA JUGUNU BISHOYI VS	JYOTIRMAYA SAHOO VS	GR/0000595/2025 MOHANA /146 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj)
44	D-BLAPL/26245/2025 BLAPL/9009/2025	STATE OF ODISHA PRAKASH PRADHAN VS	JAYADEBA BEHERA VS	Spl/0000075/2024 BANAPUR P.S. /168 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh)
45	D-BLAPL/26007/2025 BLAPL/9010/2025	STATE OF ODISHA KALIA @ MANAS PARIDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	GR/0000250/2025 CHANDAPUR /106 /2025 J.M.F.C.,RANPUR(Nayagarh) GR/0000280/2025

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46	D-CMAPL/26722/2025 CMAPL/268/2025	ASHOK KUMAR SUNDARAY VS JOINT COMMNR., GST AND CENTRAL EXCISE, BBSR	ADV. VS	// () //
47	D-CMP/34238/2025 CMP/1332/2025	NIBEDITA MISHRA VS PRAFULLA MISHRA	SANJIB SWAIN VS	// CIVIL JUDGE (JD),NIMAPARA(Puri) CS/0000100/2022
48	D-CMP/34200/2025 CMP/1333/2025	AJIT KUMAR BISWAL VS BHAGIRATHI SWAIN	ANAM CHARAN PANDA VS	// CIVIL JUDGE(JR.DIV),KONARK(Puri) IA/0000074/2024
49	D-CMP/33061/2025 CMP/1334/2025	CHANDRA SEKHAR SABAT VS SUNIL KUMAR SAHU	BIRENDRA KUMAR PARDHI VS	// A.D.J.,CHATRAPUR(Ganjam) Fao/0000007/2024
50	D-CMP/34090/2025 CMP/1335/2025	ABHISEK PANDA VS CHINTAMANI PANDA	ASOK MOHANTY(SR. ADV.) VS	// CIVIL JUDGE (JD),PURI(Puri) CS/0000018/2016
51	D-CMP/33322/2025 CMP/1336/2025	RABI NARAYAN SAHU VS LAXMIDHAR SAU @ SAHU	SUBHRANSU BHUSAN MOHANTY VS	// CIVIL JUDGE (JD),SORO(Baleshwar) CMA/0000036/2025
52	D-CMP/34117/2025 CMP/1337/2025	SUDHANIDHI PANDA VS JIBANENDU PANDA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak) CMA/0000060/2025
53	D-CMP/30838/2025 CMP/1338/2025	JAGABANDHU NAYAK VS GHANASHYAM NAYAK	UMA CHARAN MISHRA VS	// DISTRICT & SESSIONS JUDGE,BHADRA CRREV/0000004/2024
54	D-CMP/34111/2025 CMP/1339/2025	DIMPLE ROUTRAY @ SAHOO VS SARTHAK NANDAN SAHOO	SATYA NARAYAN BHRAMAR RAY VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga) CS/0000307/2017
55	D-CMP/34430/2025 CMP/1340/2025	PRANANATH MISHRA VS BRAJANATH MISHRA	DEEPALI MAHAPATRA VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000605/2022
56	D-CMP/33251/2025 CMP/1341/2025	S.L. GUPTA, A PROPRIETY FIRM, NALAMGANJ VS MALATI CHOUDHURY	MAHESWAR MOHANTY VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal) CS/0000591/2004
57	D-CMP/34550/2025	KAMARAPU NEELAVENI	RASHMI KANTA SAHU	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/1342/2025	VS SANDAKA DAMAYANTI	VS	DISTRICT AND SESSIONS JUDGE,GAJA CRREV/0000001/2025
58	D-CONTC/33021/2025 CONTC/4013/2025	M/S.SRI SIDDHA BHAIRABI ESTATES PVT. LTD. VS V. KEERTHI VASAN, IAS	ADV VS	// () //
59	D-CONTC/34165/2025 CONTC/4014/2025	MANAGING COMMITTEE, CHRIST COLLEGIATE SCHOOL, CUTTACK VS BIRENDRA KURKURA, DIRECTOR, DIRECTORATE OF SECONDARY EDUCATION, ODISHA	ADV VS	// () //
60	D-CONTC/32889/2025 CONTC/4015/2025	HADIBANDHU SATPATHY VS GANGADHAR NAYAK,M.D, ODISHA STATE HOUSING BOARD	ADV VS	// () //
61	D-CONTC/33112/2025 CONTC/4016/2025	NAMITA PANIGRAHI VS SANTOSH KUMAR PANIGRAHI,OAS	ADV. VS	// () //
62	D-CONTC/33736/2025 CONTC/4017/2025	SUMITRA BARIK VS RATNAKAR ROUT,DIRECTOR OF ANIMAL HUSBANDRY AND VETERINARY SERVICES,CUTTACK	ADV VS	// () //
63	D-CONTC/33942/2025 CONTC/4018/2025	JAY RAM MAJHI VS KAILASH CHANDRA DAS,ORS	ADV. VS	// () //
64	D-CONTC/33693/2025 CONTC/4019/2025	PRADEEP KUMAR NAYAK VS MS. ASWATHY S, IAS	ADV VS	// () //
65	D-CONTC/33984/2025 CONTC/4020/2025	SIDHARTHA SANKAR DAS VS ANU GARG,IAS	ADV. VS	// () //
66	D-CONTC/33706/2025 CONTC/4021/2025	SUSAMA SAHU VS INDRAMANI TRIPATHY, CHAIRMAN CUM SECY.ODISHA BUILDING AND OTHER CONSTRUCTIONS WORKERS WELFARE BOARD	ADV VS	// () //
67	D-CONTC/34049/2025 CONTC/4022/2025	LALIT MOHAN DAS VS SALINI PANDIT,IAS	SURENDRA KUMAR SAHOO VS	// () //
68	D-CONTC/34338/2025 CONTC/4023/2025	SHAKTI SANKAR BEHERA VS	ADV VS	// ()

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69	D-CONTC/34353/2025 CONTC/4024/2025	KUKUMINA DAS,OAS(S) MANORAMA MOHAPATRA VS MS ASWATHY S, IAS	ADV VS	// // ()
70	D-CONTC/33927/2025 CONTC/4025/2025	JAGILI JENA VS SALINI PANDIT,IAS	ADV. VS	// () //
71	D-CONTC/34046/2025 CONTC/4026/2025	MANAS RANJAN PATRA VS SHALINI PANDIT,IAS	ADV. VS	// () //
72	D-CONTC/34048/2025 CONTC/4027/2025	SASHI BHUSAN PANDA VS SHALINI PANDIT,IAS	ADV. VS	// () //
73	D-CONTC/34050/2025 CONTC/4028/2025	SIBA PRASAD NARENDRA VS ARAVIND AGRAWAL,IAS	ADV. VS	// () //
74	D-CONTC/34054/2025 CONTC/4029/2025	PARAMANANDA NAYAK VS ANU GARG, IAS	ADV VS	// () //
75	D-CONTR/25768/2025 CONTR/18/2025	MANO RANJITA BEHERA VS SHYAM LAL ORAM,I.I.C.,NALCO NAGAR P.S, ANGUL	ADV. VS	//0 () //
76	D-CRLA/25407/2025 CRLA/1012/2025	CHOUDHURY BEHERA VS RASHMI RANJAN BEHERA	NIRANJAN LENKA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May)
77	D-CRLA/26341/2025 CRLA/1013/2025	TARANI MAHAKUR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ICC/0000027/2021 PAIKMAL /93 /2020 A.D.J.,PADAMPUR(Bargarh) CT/0000015/2021
78	D-CRLA/26109/2025 CRLA/1014/2025	SWARNALATA PRADHAN@ SWARNA PRADHAN VS STATE OF ODISHA	HEMANT KUMAR MUND VS	BHUBANESWAR VIGILANCE /25 /1990 AUTHORISED OFFICER, SPL. COURT, B Confiscation Case/0000009/2011
79	D-CRLMC/24393/2025 CRLMC/3384/2025	ASIM KUMAR MOHANTY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP 2(A)CC/0000010/2022

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80	D-CRLMC/25770/2025 CRLMC/3385/2025	SANJIB APAT@SANJIP APAT VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KINJIRKELA /59 /2019 A.D.J.,SUNDARGARH(Sundargarh) ST/0000009/2025
81	D-CRLMC/25987/2025 CRLMC/3386/2025	ANIL KUMAR MOHANTY VS STATE OF ODISHA	SANGRAMJIT PANDA VS	SAMBALPUR VIGILANCE /65 /2008 SPL.JUDGE(VIG.),SAMBALPUR(Sambalp CT/0000028/2012
82	D-CRLMC/25994/2025 CRLMC/3387/2025	RABI SANKAR SIKDAR VS STATE OF ODISHA	SANJAY KUMAR SWAIN VS	//0 S.D.J.M.,MALKANGIRI(Malkangiri) ICC/0000019/2023
83	D-CRLMC/25595/2025 CRLMC/3388/2025	BAILA @ BALARAM BARIK VS STATE OF ODISHA	PRAGNAYA NANDA PATTNAIK VS	CUTTACK SADAR /103 /2016 2ND A.D.J.,CUTTACK(Cuttack) ST/0000151/2022
84	D-CRLMC/25819/2025 CRLMC/3389/2025	DIBAKAR PUJARI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NABARANGAPUR TOWN /213 /2008 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000658/2008
85	D-CRLMC/24849/2025 CRLMC/3390/2025	BIRENDRA KUMAR SAHOO VS I.I.C.,RPF POST,PARADEEP	BIPLABA P.B. BAHALI VS	//0 JMFC TIRTOL(Jagatsinghapur) 2(C)CC/0000004/2025
86	D-CRLMC/25247/2025 CRLMC/3391/2025	GOPAL KRUSHNA MOHAPATRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	//0 J.M.F.C.(III),BHUBANESWAR(Khordha) ICC/0000984/2024
87	D-CRLMC/25267/2025 CRLMC/3392/2025	RAMACHANDRA BHARASAGAR VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	BOLANGIR TOWN /324 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0000947/2023
88	D-CRLMC/25863/2025 CRLMC/3393/2025	NARENDRA BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /98 /2008 ASST. SESSIONS JUDGE, KANTAMAL(B ST/0000007/2013
89	D-CRLMC/25422/2025 CRLMC/3394/2025	KISHOR CHANDRA DAS VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	SALIPUR /126 /2016 J.M.F.C.,SALIPUR(Cuttack) GR/0000621/2016
90	D-CRLMC/26318/2025 CRLMC/3395/2025	SINU BEERO VS STATE OF ODISHA	MANORANJAN PADHY VS	//0 SPECIAL JUDGE,ATHGARH(Cuttack) Spl/0000007/2023
91	D-CRLMC/25716/2025	BIJAYANANDA PANDA	LALIT KUMAR MAHARANA	NARLA /83 /2016

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	CRLMC/3396/2025	VS STATE OF ODISHA	VS	J.M.F.C.,MADANPUR-RAMPUR(Kalahand CT/0000173/2016
92	D-CRLMC/25858/2025 CRLMC/3397/2025	ARTATRANA RANA @ ARTA RANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /89 /2015 ASST. SESSIONS JUDGE, KANTAMAL(B ST/0000009/2016
93	D-CRLMC/26174/2025 CRLMC/3398/2025	PRUTHIRAJ PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SINAPALI /68 /2015 C.J.M.,NAWAPARA(Nuapada) ST/0000054/2023
94	D-CRLMC/26354/2025 CRLMC/3399/2025	RAJIB RATH VS STATE OF ODISHA	SOM SEKHAR RATH VS	MARKAT NAGAR /48 /2021 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000038/2021
95	D-CRLMP/25785/2025 CRLMP/1091/2025	DINESH KUMAR MAHANTA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	LAHUNIPADA /131 /2024 (//
96	D-CRLMP/25641/2025 CRLMP/1092/2025	DILLIP RANJAN NAYAK VS HIMADRI NANDINI SWAIN	SURYA PRATAP DEO VS	/ /0 JUDGE, FAMILY COURT,JAJPUR(Jajapur EC/0000119/2023
97	D-CRLMP/25737/2025 CRLMP/1093/2025	JYOTIRMAYEE PARIDA VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	RANPUR /30 /2022 (//
98	D-CRLMP/25450/2025 CRLMP/1094/2025	AKSHAY KUMAR MOHARANA VS STATE OF ODISHA	MANORANJAN MISHRA VS	/ /0 (//
99	D-CRLMP/25975/2025 CRLMP/1095/2025	BHAGYADHAR BALASAMANTA VS STATE OF ODISHA	JNANINDRA PANI VS	/ /0 JUDGE, FAMILY COURT,JAJPUR(Jajapur Ctp/0000168/2024
100	D-CRLMP/25873/2025 CRLMP/1096/2025	NAMITA NAYAK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	/ /0 (//
101	D-CRLMP/25784/2025 CRLMP/1097/2025	GANGADHAR BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 (//
102	D-CRLMP/25786/2025 CRLMP/1098/2025	RASMI RANJAN PATTANAIAK VS	KABIRAJ PRADHAN VS	/ /0 (

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103	D-CRLMP/25850/2025 CRLMP/1099/2025	STATE OF ODISHA SANTABALA DAS ADHIKARI VS STATE OF ODISHA	MANORANJAN PADHI VS	// BARIPADA TOWN /754 /2024 () //
104	D-CRLMP/25953/2025 CRLMP/1100/2025	ARATA BHOI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 () //
105	D-CRLMP/25971/2025 CRLMP/1101/2025	RANU SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 () //
106	D-CRLMP/25926/2025 CRLMP/1102/2025	DHANESWAR ROUT VS PRINCIPAL SECRETARY, DEPT. OF HOME, BBSR	CHAKRADHAR SINGH VS	// BASUDEVPUR /358 /2025 () //
107	D-CRLREV/25892/2025 CRLREV/567/2025	PUTU@BISWAJIT PARIDA VS STATE OF ODISHA	SAMVIT MOHANTY VS	BIRIDI PS /99 /2016 A.D.J.,JAGATSINGHPUR(Jagatsinghapur) CRA/000010/2020
108	D-CRLREV/26101/2025 CRLREV/568/2025	JAGANNATH SAHOO VS STATE OF ODISHA	KARUNAKAR RATH VS	PANIKOILI /218 /2025 J.M.F.C.,JAJPUR ROAD(Jajapur) CRMC/0000173/2025
109	D-FAO/32467/2025 FAO/400/2025	MANAGER LEGAL, M/S. SHRIRAM GENERAL INSURANCE CO. LTD.,KHURDA VS CHINMAYEE PANDA	ADAM ALI KHAN VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000079/2021
110	D-MATA/33553/2025 MATA/327/2025	ANTARYAMI BEHERA VS DR.SUKANTA KUMAR JENA	ADYASIDHI MISHRA VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000421/2013
111	D-RPFAM/33817/2025 RPFAM/235/2025	MARTAND SHARDUL VS MEERA KANUNGO	PUSPAMITRA MOHAPATRA VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0001188/2022
112	D-RPFAM/33947/2025 RPFAM/236/2025	NIROJ KUMAR PANIGRAHY VS SUBHASHREE MOHANTY	SADAYA LAXMI PATNAIK VS	// JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000275/2018
113	D-RSA/32534/2025 RSA/425/2025	BASUDEB MEHER @ BASU VS PRASANTA MISHRA	BICHITRA NARAYANA SATAPATHY VS	// DIST.AND SESSIONS JUDGE,BARGARH RFA/0000040/2022

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114	D-RSA/33360/2025 RSA/426/2025	RAJALAXMI NAIK @ SEEMA VS DAMAYANTI @ NALINI PATEL	PRASANTA KUMAR SATAPATHY VS	// A.D.J.,SUNDARGARH(Sundargarh) RFA/0000026/2022
115	D-RVWPET/32901/2025 RVWPET/201/2025	UNION OF INDIA VS NEPAL HARIJAN	BIBHUTI BHUSAN MISHRA(SR. PANEL COUNSEL) VS	// () //
116	D-RVWPET/33050/2025 RVWPET/202/2025	ORIENTAL INSURANCE CO.LTD., CUTTACK VS ULLASI MAHANTA	MOHAN CHANDRA NAYAK VS	// () //
117	D-TRP(C)/34274/2025 TRP(C)/286/2025	SONALI MOHAPATRA VS ANKUR AGRAWAL	PRAKASH CHANDRA SETHI VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000008/2019
118	D-TRPCRL/26088/2025 TRPCRL/76/2025	PUNIA NAHAK VS STATE OF ODISHA	SANGRAM SENAPATI VS	KABISURYANAGAR /526 /2023 A.D.J.,KODALA(Ganjam) ST/0000017/2024
119	D-TRPCRL/26090/2025 TRPCRL/77/2025	JOGENDRA DALEI VS STATE OF ODISHA	SANGRAM SENAPATI VS	KABISURYANAGAR (KODALA) /294 /20 A.D.J.,KODALA(Ganjam) ST/0000041/2023
120	D-WA/33015/2025 WA/1458/2025	STATE OF ODISHA VS UPENDRA KUMAR SAMAL	SURYA NARAYAN PATANAIAK,A.G.A VS	// () //
121	D-WA/33648/2025 WA/1459/2025	STATE OF ODISHA VS SUDARSHAN NANDY	SAROJ KUMAR JEE, A.G.A VS	// () //
122	D-WA/32539/2025 WA/1460/2025	KANKALATA DWIBEDI VS STATE OF ODISHA	MADHUMITA PANDA VS	// () //
123	D-WA/30296/2025 WA/1461/2025	MANAGING COMMITTEE /G.B. PHARMACEUTICAL COLLEGE OF BARAPALLI, BARGANJA VS STATE OF ODISHA	PRILAMADHAB SARKAR VS	// () //
124	D-WA/34005/2025 WA/1462/2025	MANJUBALA DAS VS THE BRANCH MANAGER, INDUSIND BANK, CUTTACK	SUSANTA KUMAR BARAL VS	// () //
125	D-WA/34317/2025	PRATIVA MOHANTY	MANOJ KUMAR MOHANTY	//

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	WA/1463/2025	VS STATE OF ODISHA	VS	0 //
126	D-WA/30305/2025 WA/1464/2025	MANAGING COMMITTEE /G.B. PHARMACEUTICAL COLLEGE OF BARAPALI, BARGARH VS STATE OF ODISHA	PRILAMADHAB SARKAR VS	// 0 //
127	D-WA/30314/2025 WA/1465/2025	MANAGING COMMITTEE /G.B. PHARMACEUTICAL COLLEGE OF BARAPALI, BARGARH VS STATE OF ODISHA	PRILAMADHAB SARKAR VS	// 0 //
128	D-WA/33367/2025 WA/1466/2025	STATE OF ODISHA VS KRUSHNA CHANDRA JENA	BIMBISAR DASH, A.G.A VS	// 0 //
129	D-WA/33997/2025 WA/1467/2025	STATE OF ODISHA VS CHITTA RANJAN SETHI	SANJAY RATH,A.G.A VS	// 0 //
130	D-WP(C)/34266/2025 WP(C)/23885/2025	GANESH HARIJAN VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
131	D-WP(C)/33406/2025 WP(C)/23886/2025	SHAKEEL AHMED KHAN VS UNION OF INDIA	SMRUTI RANJAN RAO VS	// 0 //
132	D-WP(C)/32482/2025 WP(C)/23887/2025	SRI JACOB VARGHESE VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
133	D-WP(C)/34237/2025 WP(C)/23888/2025	RAJ KISHORE ROUT VS STATE OF ODISHA	SATYAM DAS PATTANAIAK VS	// 0 //
134	D-WP(C)/32201/2025 WP(C)/23889/2025	SUBALA PARIDA VS STATE OF ODISHA	GOPAL KRISHNA BEHERA VS	// 0 //
135	D-WP(C)/32892/2025 WP(C)/23890/2025	PANCHANAN BHUYAN VS UNION OF INDIA	PRASANNA KUMAR RATH VS	// 0 //
136	D-WP(C)/34269/2025 WP(C)/23891/2025	SUBALAYA JAGAT VS	TATHAGATA SAHOO VS	// 0

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137	D-WP(C)/33458/2025 WP(C)/23892/2025	STATE OF ODISHA AJAYA KUMAR SAHOO VS	SAILABALA JENA VS	// // ()
138	D-WP(C)/33970/2025 WP(C)/23893/2025	STATE OF ODISHA EMPLOYEES PROVIDENT FUND ORAGANISATION, NEW DELHI VS	SIDHARTH SHANKAR PADHY VS	// // ()
139	D-WP(C)/33489/2025 WP(C)/23894/2025	SUBASH CHANDRA PARIDA KHIROD KUMAR BARAL VS	BIBHUTI KESHARI BISWAL VS	// // ()
140	D-WP(C)/32909/2025 WP(C)/23895/2025	STATE OF ODISHA SISIR KUMAR SAHOO VS	PURNA CHANDRA DAS VS	// // ()
141	D-WP(C)/32202/2025 WP(C)/23896/2025	STATE OF ODISHA ANIKET BISWAL VS	SUDHIR KUMAR MALLICK VS	// // ()
142	D-WP(C)/33552/2025 WP(C)/23897/2025	ASSISTANT SETTLEMENT OFFICER, CUTTACK RAMESH CHANDRA BEHERA VS	SHISHIR KUMAR SAMAL VS	// // ()
143	D-WP(C)/33879/2025 WP(C)/23898/2025	THE STATE OF ODISHA NEEHAR PRASAD MALLICK VS	SISIR DAS VS	// // ()
144	D-WP(C)/32989/2025 WP(C)/23899/2025	UNION OF INDIA DINGAR GOUD VS	MANAS KUMAR CHAND VS	// // ()
145	D-WP(C)/34080/2025 WP(C)/23900/2025	STATE OF ODISHA LAXMIDHAR JENA VS	PRAKASH KUMAR MISHRA VS	// // ()
146	D-WP(C)/33557/2025 WP(C)/23901/2025	STATE OF ODISHA RADHANATH PARIDA VS	SAMEER KUMAR DAS VS	// // ()
147	D-WP(C)/33664/2025 WP(C)/23902/2025	STATE OF ODISHA JAYPRASAD BAIDYABHUSAN VS	DEEPAK KUMAR PANI VS	// // ()
		STATE OF ODISHA		//

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148	D-WP(C)/32453/2025 WP(C)/23903/2025	DADHI CHANDRA JOSHI VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //
149	D-WP(C)/34016/2025 WP(C)/23904/2025	KUMAR SAHOO VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
150	D-WP(C)/32880/2025 WP(C)/23905/2025	PRAMODA KUMAR SINGH VS STATE OF ODISHA	DEBENDRANATH MISRA VS	// 0 //
151	D-WP(C)/34202/2025 WP(C)/23906/2025	MANGAL MARNDI VS ODISHA GRAMEEN BANK, GANDAMUNDA, BBSR	ABHAYA KUMAR SHARMA VS	// 0 //
152	D-WP(C)/32525/2025 WP(C)/23907/2025	AMIT KUMAR DAS VS THE JOINT COMMISSIONER OF STATE TAX, JAJPUR ROAD	BIJAY PANDA VS	// 0 //
153	D-WP(C)/32918/2025 WP(C)/23908/2025	BAPINA BARIK VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
154	D-WP(C)/32920/2025 WP(C)/23909/2025	BIDULATA JENA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
155	D-WP(C)/33705/2025 WP(C)/23910/2025	ANITA SAHOO VS STATE OF ODISHA	RAMESH CH. BEHERA VS	// 0 //
156	D-WP(C)/34201/2025 WP(C)/23911/2025	KARTIK SINGH VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
157	D-WP(C)/33009/2025 WP(C)/23912/2025	DEBAKI PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
158	D-WP(C)/34004/2025 WP(C)/23913/2025	AKSHAYA MAHAKUD VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
159	D-WP(C)/34013/2025	P.PRAKASH RAO	MANAS KUMAR CHAND	//

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	WP(C)/23914/2025	VS THE COMMISSIONER , BERHAMPUR MUNICIPAL CORPORATION, GANJAM	VS	0 //
160	D-WP(C)/34159/2025 WP(C)/23915/2025	ARATA MOHANTY VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
161	D-WP(C)/34035/2025 WP(C)/23916/2025	STATE OF ODISHA VS SHAMIKANTHA BISWAL	SANJAY RATH, A.G.A VS	// 0 //
162	D-WP(C)/34017/2025 WP(C)/23917/2025	NIRANJAN ROUTRAY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
163	D-WP(C)/30634/2025 WP(C)/23918/2025	BABULA SAHU VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	// 0 //
164	D-WP(C)/33538/2025 WP(C)/23919/2025	BALALARAMAHANTI RAMANAMURTHY @ B. RAMAN MURTHY VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
165	D-WP(C)/30704/2025 WP(C)/23920/2025	BIBHU PRASAD PANDA VS UNION OF INDIA	SOUBHAGYA SWAIN VS	// 0 //
166	D-WP(C)/34162/2025 WP(C)/23921/2025	GAGAN DASH VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
167	D-WP(C)/34365/2025 WP(C)/23922/2025	AJAYA KUMAR SAHU VS GENERAL MANAGER, SOUTH EASTERN RAILWAY, KOLKATA	GYANA RANJAN SETHI VS	// 0 //
168	D-WP(C)/34021/2025 WP(C)/23923/2025	HARBINDER SINGH DEENGRA VS THE REGISTRAR OF COMPANIES, CORPORATE BHAWAN, CDA, CUTTACK	ABHISHEK DASH VS	// 0 //
169	D-WP(C)/34033/2025 WP(C)/23924/2025	SUSHIL KUMAR SWAIN VS SECRETARY, ODISHA STAFF SELECTION COMMISSION(OSSC), BBSR	SRINIVAS MOHANTY VS	// 0 //
170	D-WP(C)/33877/2025 WP(C)/23925/2025	RABINDRANATH PATI VS	SAHASRANSU SOURAV VS	// 0

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171	D-WP(C)/33846/2025 WP(C)/23926/2025	UTKAL UNIVERSITY, BBSR LAXMIKANTA DIGAL VS STATE OF ODISHA	MANORANJAN PADHI VS	// // 0 //
172	D-WP(C)/33946/2025 WP(C)/23927/2025	M/S. G.N. MOHANTY AND CO., BBSR VS COMMISSIONER (APPEALS), GST, CENTRAL EXCISE AND CUSTOMS, BBSR	CHITTA RANAJAN DAS VS	// 0 //
173	D-WP(C)/33967/2025 WP(C)/23928/2025	GANAPATI BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
174	D-WP(C)/34020/2025 WP(C)/23929/2025	RANJAN MARTHA @ RANJAN KUMAR MARTHA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
175	D-WP(C)/34149/2025 WP(C)/23930/2025	BIDYUT PRAVA SWAIN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
176	D-WP(C)/33978/2025 WP(C)/23931/2025	CHITTARANJAN PRADHAN VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
177	D-WP(C)/34368/2025 WP(C)/23932/2025	RUKMANI MERLI @ RUKMINI MERLI VS THE PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL ODISHA, CUTTACK	MANAS RANJAN DHAL VS	// 0 //
178	D-WP(C)/34095/2025 WP(C)/23933/2025	SUNIL KUMAR SAHOO VS DEPUTY COMMISSIONER OF INCOME TAX	KSHIROD KUMAR SAHOO VS	// 0 //
179	D-WP(C)/34533/2025 WP(C)/23934/2025	KAMAL LOCHAN SETHI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
180	D-WP(C)/34084/2025 WP(C)/23935/2025	JHUNU MALLICK VS UNION OF INDIA	PRNOY MOHANTY VS	// 0 //
181	D-WP(C)/34001/2025 WP(C)/23936/2025	PADMABATI JENA VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	// 0 //

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182	D-WP(C)/31061/2025 WP(C)/23937/2025	AJAY KUMAR SAHOO VS REGIONAL TRANSPORT AUTHORITY, BALASORE	DEBABRATA DAS VS	// 0 //
183	D-WP(C)/30949/2025 WP(C)/23938/2025	KUNTI SAHU VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
184	D-WP(C)/33999/2025 WP(C)/23939/2025	KIRTAN NAIK VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
185	D-WP(C)/34019/2025 WP(C)/23940/2025	SUREN MOHANTY@ SUREN KUMAR MOHANTY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
186	D-WP(C)/32961/2025 WP(C)/23941/2025	SANJAY KUMAR PARICHHA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
187	D-WP(C)/34093/2025 WP(C)/23942/2025	BASANTI SAHOO VS UNION OF INDIA	PRONOY MOHANTY VS	// 0 //
188	D-WP(C)/34121/2025 WP(C)/23943/2025	MANJU DEVI PODDAR VS STATE OF ODISHA	ASHOK KUMAR MISRA VS	// 0 //
189	D-WP(C)/34331/2025 WP(C)/23944/2025	PREMANANDA PATTANAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
190	D-WP(C)/34290/2025 WP(C)/23945/2025	DEBADUTTA DAS VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
191	D-WP(C)/33899/2025 WP(C)/23946/2025	NEPOLESHWAR SINGH VS DIRECTOR, MEDICAL EDUCATION AND TRAINING, ODISHA, BBSR	BIPIN KUMAR NAYAK VS	// 0 //
192	D-WP(C)/33582/2025 WP(C)/23947/2025	GITANJALI BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
193	D-WP(C)/33983/2025	KESHABA GUAL	BHASKAR SAMANTARAY	//

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	WP(C)/23948/2025	VS STATE OF ORISSA	VS	0 //
194	D-WP(C)/33329/2025 WP(C)/23949/2025	PUSPANJALI BISWAL VS SUNANDA KALO	PRASANTA KUMAR SATAPATHY VS	// 0 //
195	D-WP(C)/33601/2025 WP(C)/23950/2025	DHABALESHWAR SWAIN VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
196	D-WP(C)/34334/2025 WP(C)/23951/2025	LAXMI NARAYAN PATTANAYAK VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
197	D-WP(C)/34074/2025 WP(C)/23952/2025	BARSA BAISALI BEHERA VS PRINCIPAL SECY TO GOVT. OF ODISHA,BBSR	JYOTI PRAKASH PATRA VS	// 0 //
198	D-WP(C)/34103/2025 WP(C)/23953/2025	DHANESWAR SAHU VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
199	D-WP(C)/33972/2025 WP(C)/23954/2025	SUBAL KUMAR MOHANTY VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
200	D-WP(C)/34339/2025 WP(C)/23955/2025	MAMATA PATTNAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
201	D-WP(C)/31776/2025 WP(C)/23956/2025	ASHOK KUMAR DASH VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
202	D-WP(C)/33968/2025 WP(C)/23957/2025	SUKANTA MOHAPATRA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
203	D-WP(C)/34332/2025 WP(C)/23958/2025	SRIKANT KUMAR PANDA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
204	D-WP(C)/33717/2025 WP(C)/23959/2025	PRAMOD KUMAR DEHURY VS	ULLASH CHANDRA MOHANTY VS	// 0

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205	D-WP(C)/34042/2025 WP(C)/23960/2025	STATE OF ODISHA M/S MAYURI, CUTTACK VS JOINT COMMISSIONER OF STATE TAX APPEAL,CUTTACK	KSHIROD KUMAR SAHOO VS	// // 0 //
206	D-WP(C)/33714/2025 WP(C)/23961/2025	SRIPADA SUAR VS DEBADUTTA TRIPATHY	GOPINATH MISHRA VS	// 0 //
207	D-WP(C)/34223/2025 WP(C)/23962/2025	SANJAY KUMAR SWAIN VS	RABI NARAYAN BEHERA VS	// 0
208	D-WP(C)/32205/2025 WP(C)/23963/2025	STATE OF ODISHA NATABARA BARAL VS	GOPAL KRISHNA BEHERA VS	// 0
209	D-WP(C)/34363/2025 WP(C)/23964/2025	STATE OF ODISHA MANOJ KUMAR SAMAL VS	PRABHU PRASAD MOHANTY VS	// 0
210	D-WP(C)/34471/2025 WP(C)/23965/2025	UNION OF INDIA PRAKASH JYOTI MAHAKUD VS	SUKANTA KUMAR DALAI VS	// 0
211	D-WP(C)/34506/2025 WP(C)/23966/2025	STATE OF ODISHA MALAYA PRADHAN VS	SUKANTA KUMAR DALAI VS	// 0
212	D-WP(C)/34336/2025 WP(C)/23967/2025	STATE OF ODISHA SASHIBHUSAN MOHAPATRA VS	DR.PURUSOTTAM CHULI VS	// 0
213	D-WP(C)/34386/2025 WP(C)/23968/2025	STATE OF ODISHA HALADHAR BEHERA VS	NRUSINGH CH. ROUT VS	// 0
214	D-WP(C)/34388/2025 WP(C)/23969/2025	STATE OF ODISHA PITAMBAR JENA VS	NRUSINGH CH. ROUT VS	// 0
215	D-WP(C)/34170/2025 WP(C)/23970/2025	STATE OF ODISHA PABITRA NAYAK VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //

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216	D-WP(C)/32536/2025 WP(C)/23971/2025	BIRAJA PRASAD DAS VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
217	D-WP(C)/34188/2025 WP(C)/23972/2025	SACHIDANANDA PARIDA VS COMMISSIONER CUM CHAIRMAN, S.T.A., ODISHA,CTC	BINAYA KUMAR MOHANTY VS	// 0 //
218	D-WP(C)/34346/2025 WP(C)/23973/2025	KAMPABHAI VOCATIONAL TRAINING INSTITUTE, CHANDRASEKHAR NAGAR, BALASORE VS STATE OF ODISHA	SANGHIL ROY VS	// 0 //
219	D-WP(C)/34171/2025 WP(C)/23974/2025	HADIBANDHU BEHERA VS STATE OF ORISSA	HIMANSHU SEKHAR PANDA VS	// 0 //
220	D-WP(C)/34198/2025 WP(C)/23975/2025	PRADEEP KUMAR MUDULI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
221	D-WP(C)/34173/2025 WP(C)/23976/2025	SUBHADRA MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
222	D-WP(C)/34418/2025 WP(C)/23977/2025	M/S. BINNY CONSTRUCTION, GANJAM VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
223	D-WP(C)/31878/2025 WP(C)/23978/2025	M/S. RP MEDIA AND COMMUNICATION LTD LIABILITY PARTNERSHIP, BBSR VS CHIEF COMMISSIONER OF CT AND GST ODISHA, CUTTACK	SANGRAM KESHARI BURMA VS	// 0 //
224	D-WP(C)/34327/2025 WP(C)/23979/2025	BIDHU BHUSAN ROUT VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
225	D-WP(C)/34203/2025 WP(C)/23980/2025	BASANTI PARHI VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
226	D-WP(C)/34371/2025 WP(C)/23981/2025	SUNITA SENAPATI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
227	D-WP(C)/34333/2025	DILLIP KUMAR BEHERA	DR.PURUSOTTAM CHULI	//

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	WP(C)/23982/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/34209/2025 WP(C)/23983/2025	CHANDRASEKHAR DALEI VS SARAT CHANDRA KHATUA	NITYANANDA PANDA VS	// 0 //
229	D-WP(C)/34169/2025 WP(C)/23984/2025	LALITA NAG VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
230	D-WP(C)/32983/2025 WP(C)/23985/2025	SUPRAVA DAS VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
231	D-WP(C)/33091/2025 WP(C)/23986/2025	MANORANJAN MISHRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
232	D-WP(C)/33819/2025 WP(C)/23987/2025	TAPAN KUMAR DEY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
233	D-WP(C)/34597/2025 WP(C)/23988/2025	NARUSU SETHY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
234	D-WP(C)/34227/2025 WP(C)/23989/2025	M/S. JAGARNNATH ICE AND COLD STORAGE, JHARSUGUDA VS THE BRANCH MANAGER, UNITED INDIA INSURANCE CO. LTD., JHARSUGUDA	SUNIL KUMAR PANDA VS	// 0 //
235	D-WP(C)/34312/2025 WP(C)/23990/2025	JUGAL KUMAR MITRA VS STATE BANK OF INDIA, BHADRAK BRANCH	RAMDAS ACHARY VS	// 0 //
236	D-WP(C)/34322/2025 WP(C)/23991/2025	BHAKTA BANDHU ROHIDAS VS THE COLLECTOR, BARAGARH	BHOJRAJ SETH VS	// 0 //
237	D-WP(C)/34599/2025 WP(C)/23992/2025	RANJAN KUMAR SETHY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
238	D-WP(C)/34211/2025 WP(C)/23993/2025	PRAFULLA KUMAR SAHU VS	SOURAV DAS VS	// 0

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239	D-WP(C)/33236/2025 WP(C)/23994/2025	STATE OF ODISHA M. RANI DORA VS	ANAM CHARAN PANDA VS	// // ()
240	D-WP(C)/34286/2025 WP(C)/23995/2025	STATE OF ODISHA MANORAMA SCHOOL OF NURSING, BADARUKHA, JAJPUR VS	BIRAJA PRASANNA DAS VS	// // ()
241	D-WP(C)/34175/2025 WP(C)/23996/2025	STATE OF ODISHA MINAKETAN ROUT VS	SOURAV SUMAN BHUYAN VS	// // ()
242	D-WP(C)/34176/2025 WP(C)/23997/2025	STATE OF ODISHA SABITA KUMARI PATNAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
243	D-WP(C)/34189/2025 WP(C)/23998/2025	STATE OF ODISHA JAGATSINGHPUR DISTRICT TRUCK OWNERS ASSOCIATION,JAGATSINGHPUR VS	BIBHU PRASAD DAS VS	// // ()
244	D-WP(C)/34538/2025 WP(C)/23999/2025	STATE OF ODISHA JUBARAJ SAHOO VS	ASHOK KUMAR MOHAPATRA VS	// // ()
245	D-WP(C)/34392/2025 WP(C)/24000/2025	COMMISSIONER, LAND REFORMS AND SETTLEMENT, BOARD OF REVENUE, ODISHA, CUTTACK SUPERINTENDING ENGINEER, ELECTRICAL,TPSODL,RAYAGADA VS	SURESH CHANDRA DASH VS	// // ()
246	D-WP(C)/34545/2025 WP(C)/24001/2025	MANOJ KUMAR SAHU KUMUDINI NAYAK VS	DEBASISH PATNAIK VS	// // ()
247	D-WP(C)/34192/2025 WP(C)/24002/2025	BHARAT KUMAR AGRWAL NARAYAN PANDA VS	SATYABRATA SENAPATI VS	// // ()
248	D-WP(C)/34583/2025 WP(C)/24003/2025	STATE OF ODISHA SHANKAR SETHI VS	SUKANTA KUMAR DALAI VS	// // ()
249	D-WP(C)/34609/2025 WP(C)/24004/2025	STATE OF ODISHA SHANTANU KUMAR KAR VS	DURGESH NARAYAN RATH VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/34594/2025 WP(C)/24005/2025	SANTOSH SAHU @ SANTOSH KUMAR SAHU VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
251	D-WP(C)/34649/2025 WP(C)/24006/2025	DR. MADHUSMITA KUNDU VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
252	D-WP(C)/34442/2025 WP(C)/24007/2025	SUDHANSU SEKHAR MOHANTY VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
253	D-WP(C)/33607/2025 WP(C)/24008/2025	MADHAB CHANDRA JENA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
254	D-WP(C)/34520/2025 WP(C)/24009/2025	ANJAN KUMAR PARIDA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
255	D-WP(C)/27614/2025 WP(C)/24010/2025	ASHUTOSH JENA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
256	D-WP(C)/33805/2025 WP(C)/24011/2025	KALPANA DAS VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
257	D-WP(C)/33650/2025 WP(C)/24012/2025	BHABANI SANKAR PANIGRAHI VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //
258	D-WP(C)/33955/2025 WP(C)/24013/2025	LABJEE PATEL VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
259	D-WP(C)/34557/2025 WP(C)/24014/2025	M/S.MAA SANTOSHI CONSTRUCTION, JAJPUR VS STATE OF ODISHA	GURUDUTTA KAR VS	// 0 //
260	D-WP(C)/33195/2025 WP(C)/24015/2025	ASHOK SENAPATI VS ASSISTANT SETTLEMENT OFFICER, RENTAL COLONY, BBSR	SUDHIR KUMAR MALLICK VS	// 0 //
261	D-WP(C)/33719/2025	KUMARI RUMIBALA PALEI	SAMARENDRA SWAIN	//

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	WP(C)/24016/2025	VS UNION OF INDIA	VS	0 //
262	D-WP(C)/34424/2025 WP(C)/24017/2025	SOMA RAY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
263	D-WP(C)/34055/2025 WP(C)/24018/2025	NIRMAL DASH VS STATE OF ORISSA	SRINIVAS MOHANTY VS	// 0 //
264	D-WP(C)/34253/2025 WP(C)/24019/2025	KESHAB MANDAL VS THE BRANCH MANAGER, THE ODISHA STATE COOPERATIVE BANK LIMITED, BERHAMPUR BRANCH	RAJENDRA NARAYAN ROUT VS	// 0 //
265	D-WP(C)/34722/2025 WP(C)/24020/2025	ASHA ROUT VS STATE OF ODISHA	SAMARENDRA BEURA VS	// 0 //
266	D-WP(C)/34112/2025 WP(C)/24021/2025	THE ASST GENERAL MANAGER CUM AUTHORISED OFFICER, CENTRAL BANK OF INDIA, BBSR VS DEPUTY COMMISSIONER OF POLICE	INDAN CHAKRABARTY VS	// 0 //
267	D-WP(C)/34347/2025 WP(C)/24022/2025	NARAYAN BEHERA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
268	D-WP(C)/34124/2025 WP(C)/24023/2025	STAR HEALTH AND ALLIED INSURANCE COMPANY LIMITED, CHENNAI VS THE INSURANCE OMBUDSMAN, BBSR	BHIMASEN SAHOO VS	// 0 //
269	D-WP(C)/34126/2025 WP(C)/24024/2025	BRUNDABAN KANDHAPANI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
270	D-WP(C)/34573/2025 WP(C)/24025/2025	SANJUKTA KUMARI GOUDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
271	D-WP(C)/32890/2025 WP(C)/24026/2025	SUJAN PATEL VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //
272	D-WPCRL/25567/2025 WPCRL/123/2025	SUSMITA DAS VS	JYOTIRMAY GUPTA VS	KAMARDA /93 /2025 0

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273	D-ABLAPL/25370/2025 ABLAPL/10103/2025	STATE OF ODISHA BALABHADRA GOCHHAYAT VS STATE OF ODISHA	BISWARANJAN DALAI VS	// JAGATSINGPUR /545 /2025 ()
274	D-ABLAPL/25882/2025 ABLAPL/10104/2025	PRAFULLA DHAL @ PRAPHULLA KUMAR DHAL VS STAE OF ODISHA	BISWARANJAN DALAI VS	// BINJHARPUR /179 /2025 ()
275	D-ABLAPL/25758/2025 ABLAPL/10105/2025	BIJAY KUMAR SAHOO VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// N.T.P.C. /140 /2025 ()
276	D-ABLAPL/25911/2025 ABLAPL/10106/2025	SOUBHAGYA RANJAN PRADHAN VS STATE OF ODISHA	ABHAS MOHANTY VS	// MAHILA P.S. BUXIBAZAR /104 /2025 ()
277	D-ABLAPL/25762/2025 ABLAPL/10107/2025	BHAGBATI TANTI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// BRAJARAJNAGAR /189 /2025 ()
278	D-ABLAPL/25638/2025 ABLAPL/10108/2025	MD. WASIM AKRAM VS STATE OF ODISHA	KISHOR KUMAR SAHOO VS	// CHANDABALI /343 /2025 ()
279	D-ABLAPL/25772/2025 ABLAPL/10109/2025	RAJA ROUT @ DEBASISH ROUT VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// MOTANGA /239 /2025 ()
280	D-ABLAPL/25913/2025 ABLAPL/10110/2025	ANISHA PRADHAN VS STATE OF ODISHA	ABHAS MOHANTY VS	// MAHILA P.S. BUXIBAZAR /104 /2025 ()
281	D-ABLAPL/25916/2025 ABLAPL/10111/2025	SOUMYA RANJAN PRADHAN VS STATE OF ODISHA	ABHAS MOHANTY VS	// MAHILA P.S. BUXIBAZAR /104 /2025 ()
282	D-ABLAPL/23257/2025 ABLAPL/10112/2025	BUTU @ DILLP KUMAR BEDANTA VS STATE OF ODISHA	BISWARANJAN DALAI VS	// BHADRESWAR /72 /2025 ()
283	D-ABLAPL/25959/2025 ABLAPL/10113/2025	BRAJENDRA KUMAR ROUT VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	// / /0 J.M.F.C.,(R),ROURKELA(Sundargarh) ICC/0000007/2025

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284	D-ABLAPL/24304/2025 ABLAPL/10114/2025	KARAN RAY @ KARAN KUMAR RAY VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	KHETRARAJPUR /59 /2025 ()
285	D-ABLAPL/25969/2025 ABLAPL/10115/2025	BISAWNATH @ BISWANATH PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /237 /2025 ()
286	D-ABLAPL/25970/2025 ABLAPL/10116/2025	KALU @ CHINTAMANI BEHERA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	HANDAPA /311 /2025 ()
287	D-ABLAPL/24563/2025 ABLAPL/10117/2025	SHAIK ZAHIR VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	JAJPUR SADAR /259 /2025 ()
288	D-ABLAPL/25371/2025 ABLAPL/10118/2025	NIRUPAMA NAIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KHANDAPARA /210 /2024 ()
289	D-ABLAPL/25501/2025 ABLAPL/10119/2025	SAGAR PRADHAN @ SANKAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAMAKHANDI /138 /2020 ()
290	D-ABLAPL/25646/2025 ABLAPL/10120/2025	RANJAN KUMAR MALLIK @ RANJAN MALIK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	//0 ()
291	D-ABLAPL/25778/2025 ABLAPL/10121/2025	BASUDEV PATRA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /202 /2025 ()
292	D-ABLAPL/25995/2025 ABLAPL/10122/2025	SUNITA HALDAR VS STATE OF ODISHA	SARBESWAR SAHOO VS	MALKANGIRI /353 /2023 ()
293	D-ABLAPL/26028/2025 ABLAPL/10123/2025	INDRAJIT SANDHA @ INDRA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BADMAL /180 /2025 ()
294	D-ABLAPL/25816/2025 ABLAPL/10124/2025	MALATILATA NAYAK VS STATE OF ODISHA	PARSURAM PANDA VS	NAIKANI-DIHI /211 /2025 ()
295	D-ABLAPL/25831/2025	MANGULU PADHAN	SANJAYA KUMAR PANIGRAHI	ULLUNDA /103 /2025

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	ABLAPL/10125/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/25881/2025 ABLAPL/10126/2025	SURYA MANDAL @ SURAJ MANDAL VS STATE OF ODISHA	SNEHASISH BEHERA VS	CHAULIAGANJA /421 /2025 () //
297	D-ABLAPL/24129/2025 ABLAPL/10127/2025	BISMAY RANJAN KHATUA VS STATE OF ODISHA	PRADYUSH KUMAR PARHI VS	SAHID NAGAR P.S. /330 /2025 () //
298	D-ABLAPL/25462/2025 ABLAPL/10128/2025	DEBASMITA LENKA VS STATE OF ODISHA	SASHIBHUSAN DAS VS	MADHUPATNA /13 /2025 () //
299	D-ABLAPL/25735/2025 ABLAPL/10129/2025	BIJAYA KUMAR PANDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BHARATPUR PS /470 /2025 () //
300	D-ABLAPL/25997/2025 ABLAPL/10130/2025	BELAMATI MAJHI VS STATE OF ODISHA	SARBESWAR SAHOO VS	TITILAGARH /204 /2025 () //
301	D-ABLAPL/26043/2025 ABLAPL/10131/2025	PRASANT KAR @ PRASANT KUMAR KAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KALINGA NAGAR /56 /2025 () //
302	D-ABLAPL/25861/2025 ABLAPL/10132/2025	HADI @ ARAKHITA SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	COLLIERY /486 /2025 () //
303	D-ABLAPL/25885/2025 ABLAPL/10133/2025	PRAFULLA CHANDRA BEHERA VS STATE OF ODISHA(VIG.)	UMA SHANKAR PATEL VS	ROURKELA VIGILANCE /9 /2025 () //
304	D-ABLAPL/26050/2025 ABLAPL/10134/2025	SUSANTA KUMAR SAMAL VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANARAPAL /397 /2025 () //
305	D-ABLAPL/26053/2025 ABLAPL/10135/2025	MANTU DIGAL VS STATE OF ODISHA	DIPTESH KUMAR BEHERA VS	LAXMISAGAR P.S. /47 /2025 () //
306	D-ABLAPL/25907/2025 ABLAPL/10136/2025	KHIROD PRADHAN VS	ABHAS MOHANTY VS	MAHILA P.S. BUXIBAZAR /104 /2025 ()

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307	D-ABLAPL/26068/2025 ABLAPL/10137/2025	STATE OF ODISHA JITENDRA @ JITU NAIK VS	JUDHISTHIR SAHOO VS	// JAGANNATHA PRASAD /288 /2024 ()
308	D-ABLAPL/26058/2025 ABLAPL/10138/2025	STATE OF ODISHA PRAVAT @ PRABHAT DASH VS	SURESH KUMAR JENA VS	// MANGALPUR /223 /2025 ()
309	D-ABLAPL/26059/2025 ABLAPL/10139/2025	STATE OF ODISHA ASHUTOSH PADHI @ PADHY VS	ARIJEET MISHRA VS	// BHARATPUR PS /451 /2025 ()
310	D-ABLAPL/25206/2025 ABLAPL/10140/2025	STATE OF ODISHA GOPIA @ GOPI @ GOPABANDHU BALIARSINGH VS	DEBASIS PANIGRAHI VS	// JODAPADAR /97 /2025 ()
311	D-ABLAPL/25544/2025 ABLAPL/10141/2025	STATE OF ODISHA SUBASH KUMAR PRADHAN VS	RAMESH CHANDRA BEHERA VS	// VIGILANCE PS (BERHAMPUR) /14 /2018 ()
312	D-ABLAPL/24853/2025 ABLAPL/10142/2025	STATE OF ODISHA DURYODHANA BEHERA VS	KISHORE KUMAR MISHRA VS	// BASELI SAHI PS /134 /2025 ()
313	D-ABLAPL/25814/2025 ABLAPL/10143/2025	STATE OF ODISHA SURESH CHANDRA BISWAL @ KALIA VS	PARSURAM PANDA VS	// NAIKANI-DIHI /211 /2025 ()
314	D-ABLAPL/25832/2025 ABLAPL/10144/2025	STATE OF ODISHA JITEN KUMAR SWAIN @ JITENDRA SWAIN VS	BIJAYA KUMAR NAYAK (3) VS	// NUAGAON /173 /2025 ()
315	D-ABLAPL/26062/2025 ABLAPL/10145/2025	STATE OF ODISHA SAROJ BEHERA @ SUNIL BEHERA VS	ASUTOSH TRIPATHY VS	// BANARAPAL /302 /2024 ()
316	D-ABLAPL/26135/2025 ABLAPL/10146/2025	STATE OF ODISHA ASHISH SAHOO @ ASHISH KUMAR SAHOO VS	AMITAV TRIPATHY VS	// SONEPUR /188 /2025 ()
317	D-ABLAPL/25825/2025 ABLAPL/10147/2025	STATE OF ODISHA ARMAN KHAN VS	ARIJEET MISHRA VS	// AUL /239 /2025 ()
		STATE OF ODISHA		//

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318	D-ABLAPL/25835/2025 ABLAPL/10148/2025	PRAKASH RANA @ PRAKASH KUMAR RANA VS STATE OF ODISHA	TARUN KUMAR BISWAL VS	DHARMASALA /442 /2025 () //
319	D-ABLAPL/26024/2025 ABLAPL/10149/2025	RAKESH NAYAK @ RAKESH KUMAR NAYAK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /487 /2025 () //
320	D-ABLAPL/25545/2025 ABLAPL/10150/2025	SK.JUMAN VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	BASTA /249 /2025 () //
321	D-ABLAPL/25984/2025 ABLAPL/10151/2025	PRITI RANJAN PUHAN @ NANDU VS STATE OF ODISHA	SMRUTI RANJAN RAO VS	AUL /244 /2025 () //
322	D-ABLAPL/26082/2025 ABLAPL/10152/2025	ASHIS KUMAR JENA VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	KUAKHIA /144 /2025 () //
323	D-ABLAPL/25442/2025 ABLAPL/10153/2025	SK. BABULA VS STATE OF ODISHA	PRATAP KUMAR MOHANTY VS	MAHILA P.S. BUXIBAZAR /113 /2025 () //
324	D-ABLAPL/25836/2025 ABLAPL/10154/2025	RAMESH NAYAK @ RAMESH CH NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /230 /2025 () //
325	D-ABLAPL/26054/2025 ABLAPL/10155/2025	SAMEER BEHERA VS STATE OF ODISHA	SUBARNA KESHARI PANDA VS	BARANGA /442 /2025 () //
326	D-ABLAPL/26189/2025 ABLAPL/10156/2025	SUSHIL KUMAR JENA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	RAIBANIA /43 /2025 () //
327	D-ABLAPL/26004/2025 ABLAPL/10157/2025	MANAS RAWAT VS STATE OF ODISHA	CHITTA RANJAN KANUNGO VS	/ /0 () //
328	D-ABLAPL/26057/2025 ABLAPL/10158/2025	BIBHISHAN NAIK VS STATE OF ODISHA	RAKESH KUMAR DAS VS	THELKOLOI PS /331 /2025 () //
329	D-ABLAPL/26150/2025	BANAMBAR SAHU	RAKESH BEHERA	BAGDIA /254 /2023

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	ABLAPL/10159/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/26156/2025 ABLAPL/10160/2025	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	RAKESH BEHERA VS	GOPALPRASAD /213 /2025 () //